NATIONAL COMPANY LAW TRIBUNAL CHANDIGARH BENCH, CHANDIGARH

CA Nos.65/2017 and 152/2017 COCP No.02/Chd/Pb/2017 IN CP NO. 40(ND)/2015 RT CP No.38/2016 (Decided matter)

Sunil Maheshwari & Ors.

...Petitioners

Versus.

M/s Rai Bahadur Kishore Chand & Sons Pvt. Ltd. & Ors. ... Respondents

Present: Mr. Anand Chhibbar, Senior Advocate with

Mr. Gaurav Mankotia, Advocate for the petitioners. Ms. Aastha Ray, Advocate for respondents No.2 to 4.

Learned Senior Counsel for the petitioners seeks time to file rejoinder to the reply/additional affidavit. Let the needful be done two days before the date fixed with copy advance to the counsel opposite. List the matter on 13.12.2017 for arguments.

Sd/-(Justice R.P. Nagrath) Member (Judicial)

November 07, 2017